# GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 3675 ANSWERED ON 17.03.2021

#### MINING POLICY

### †3675. DR. VIRENDRA KUMAR:

Will the Minister of MINES be pleased to under:-

- (a) Whether the Government proposes to make wide changes or has made changes in the mining policy;
- (b) if so, the details thereof;
- (c) whether Government has consulted the State Government before changing the mining policy; and
- (d) if so, the details thereof?

### **ANSWER**

## THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a) & (b): Yes, Sir. The Government proposes to bring amendment to the Mines and Minerals (Development and Regulation) Act, 1957. The Amendment Bill is proposed to be introduced in Lok Sabha on 15.3.2021.
- (c) & (d): Yes, Sir. The State Governments were consulted on proposals in amendment to the Mines and Minerals (Development and Regulation) Act, 1957.

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